

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 5<sup>th</sup> December, 2024

**NO. HC.VII-11/2024/11523/A** ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the **Computer Typist** of the district Courts of Assam to participate in the "**e-Court Programme (ECT\_11\_2024)**" on **09-12-2024** from **03.30 P.M. to 04.30 P.M.** in their respective district Courts.

**NO. HC.VII-11/2024/11524/A** ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the **Master Trainer Systems Officers/Master Trainer Systems Assistant**, as **Resource Persons** to conduct "**e-Court Programme (ECT\_11\_2024)**" on **09-12-2024** from **03.30 P.M. to 04.30 P.M.** in the respective district Courts.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-11/2024/11525/A**

**Dated 05-12-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /

Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /  
Tinsukia / Udalguri / West Karbi Anglong.

***(He/She is requested to inform to all concerned about  
the notification).***

6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar,  
Silchar.
7. The Member, MACT Kamrup/Cachar/Kamrup (M) No. 1, No. 2 & No. 3/  
Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
8. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
9. The Special Judge, Assam.
10. The Special Judge CBI & NIA, Guwahati, Assam.
11. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
12. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/  
Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
13. The Chief Judicial Magistrate

Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo /  
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /  
Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup  
/ Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon /  
Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar /  
Tinsukia / Udalguri / West Karbi Anglong.

***(He/She is requested to inform to all concerned about the  
notification).***

14. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in  
the official website of the Gauhati High Court, Guwahati).***

15. The Administrative Officer, Judicial Academy, Assam with a request to  
place the Notification before the Hon'ble Director, Judicial Academy.
16. All the Systems Officers/Systems Assistants of district Court of Assam.
17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,  
Gauhati High Court, Guwahati for his Lordship's kind information.
18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

**REGISTRAR (JUDICIAL)**

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